

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

1. IA/2592/2022 C.P. (IB)/498(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: Moon Star Securities Trading & Finance Co. Ltd  
Vs.  
RAGHULEELA BUILDERS PVT.LTD

SECTION: 7 & 12(2) of IBC 2016

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**ORDER**

Mr. Alok Jain Counsel for the Resolution Professional is present through virtual hearing. List this matter on **29.09.2022**.

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/